

IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

... APPLICANT / PETITIONER

SECTION:

Under Section 391-394

Order delivered on 12.04.2018

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the SEBI:- Ms. Neelima Tripathi & Vidhi Gupta, Advocates
For the Income Tax Dept.(s):- Ms. Lakshmi Gurung, Standing Counsel
For the O. L. :- Mr. Ayush Beotra, Advocate
For the RD(NR) :- Mr. Sonam Sharma, Company Prosecutor

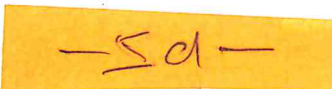
ORDER

None appears for the applicants. Learned Counsels for the SEBI, Learned Company Prosecutor for the Regional directed and Official Liquidator is also appear.

The matter is adjourned for final hearing on 8th May 2018.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)